

**Amount of loan to Bangladesh, Bhutan and Nepal**

4125. SHRI MOHINDER SINGH  
KALYAN: DR. SHRIKANT  
RAMCHANDRAN JICHKAR:

SHRITMATI SATYA BAHIN:  
SHRI V. HANUMANTHA RAO:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(t) the amount of loan and credit given to Bangladesh, Bhutan and Nepal during the last three years;

(b) the total amount outstanding on those countries;

(c) what is being done for the recovery of the amount; and

(d) what is the target for the next three years?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) The amount of credit given to Bangladesh, Bhutan and Nepal during the last three years is as under:

	Credit (in Rs. crores)		
	Bangladesh	Bhutan	Nepal
1989-90 . . . . .	Nil	Nil	5
1990-91 . . . . .	Nil	Nil	39
1991-92 . . . . .	Nil	Nil	55

(b) The total amount disbursed to Nepal during the last three years has already been repaid.

(c) Does not arise, Sir,

(d) *Bangladesh*: A fresh line of credit of Rs. 30 crores was extended in August, 1991, but this has not been utilised by the Government of Bangladesh so far.

*Bhutan*: A temporary Standby Credit of Rs. 10 crores has been extended to the Government of Bhutan in March, 1993 for a period of six months. This will be extended automatically for a period of six months each time and will remain in force for a total period of three years.

*Nepal*: Government of India have agreed to make available to Government of Nepal a stand by credit up to an amount of Rs. 50 crores on a revolving basis. An Agreement in this regard is likely to be signed

shortly. The credit arrangement shall be extended for a period of six months at a time and will remain in force for a total period of three years.

**Hospitality Grant**

4126. SHRI SURINDER KUMAR  
SINGLA;  
DR. SHRIKANT RAM-  
CHANDRA JICHKAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what is the total Hospitality grant of the Government of India;

(b) what are the activities carried out under this grant;

(c) whether any review of this grant has been lately done; and

(d) whether any upward revision of the grant is contemplated